GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 4096 (To be answered on the 12th December 2019)

CONSTRUCTION OF CARGO TERMINAL AT AIRPORT

4096. SHRI SUNIL KUMAR SONI

Will the Minister of CIVIL AVIATION

लागर विमानन मंत्री

be pleased to state:-

(a) the details of norms fixed by the Union Government for construction of a Cargo Terminal at any airport;

(b) whether any proposal from the Government of Chhattisgarh has been received for developing the old terminal of Raipur as Cargo Terminal; and

(c) if so, the details of the decision taken in this regard?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

- (a): The International Air Transport Association (IATA) in collaboration with Airports Council International (ACI) has developed the Airport Development Reference Manual (ADRM) which guides and promotes industry best practices in various areas, including inter alia, planning for new or upgrading existing air cargo air-side and city-side infrastructure. For planning the space allocation at general and express air cargo terminals these guidelines cover aspects such as cargo safety, security, regulatory and communication controls, design considerations, typical cargo flows, nature of cargo high risk, valuable, perishable, pharmaceuticals, mail, courier, express, live animals, etc. besides forecasting and sizing parameters. These norms and standards have been circulated by the Government to the public and private sector developers of air cargo facilities at airports.
- (b) and (c): The State Government of Chhattisgarh had conveyed interest in the development of the old passenger terminal at Raipur Airport as an air cargo facility. Airports Authority of India Cargo Logistics and Allied Services Limited (AAICLAS) has created the domestic air cargo facility by converting the old passenger terminal building in an area measuring 945 sqm, which is operational. However, so far the airport has not been Customs notified and international flights have not commenced operations, which are among the important criteria for creation of international air cargo facilities.
